

**Central Administrative Tribunal
Ernakulam Bench**

CP(C) No.180/00067/2018
in OA/180/00988/2015

Thursday, this the 22nd day of November, 2018.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

1. K. Sugathan Achary, aged 55 years, S/o. Kunjuraman Achary, Sr. Technician/I/AC, KCVL, Trivandrum Division, Southern Railway, Residing at Adavikuzhiyil Kallely P.O, Konny, Pathanamthitta.
2. V. Sasikumar, aged 57 years, S/o. Velayudhan, Technician Gr.II/AC/TVC, Trivandrum Division, Southern Railway, Residing Saranyalayam, Karumom P.O, Trivandrum.
3. P.R. Pushparaj, aged 58 years, S/o. Ramakrishnan, Technician Gr.III/AC/KCVL, Trivandrum Division, Southern Railway, Residing at Pulikkal House, Arimbur P.O, Thrissur.
4. J. Mohammed Ajim Mohaideen, aged 45 years, S/o. Jamal Mohaideen, ACCA/KCVL, Trivandrum Division, Southern Railway, Residing at TC 39/1129(1) RRWA-65, Attakulangara, Chalai P.O, Trivandrum.
5. A. Mohan, aged 58 years, S/o. Arumugam, ACCA/KCVL, Trivandrum Division, Southern Railway, Residing at Mettuchakkarkuppam, Reddiyar post, Jolar Pettai, Vellore district, Tamil Nadu.
6. Madhu P. aged 48 years, S/o. Prakasan, ACCA/KCVL, Trivandrum Division, Southern Railway, Residing at M.S. Bhavan, Sree Badra Line, Chempazhanthi P.O, Trivandrum
7. E. Rajendran, aged 54 years, S/o. Elayan, ACCA/KCVL, Trivandrum Division, Southern Railway, Residing at No.4/1253, Kamber Street, Anna Nagar, Chennai
8. T.C. Sugumaran, aged 55 years, S/o. Chandran, AC Coach Attendant/KCVL, Trivandrum Division, Southern Railway, Residing at Thai parambil House, Edadu P.O, Moolamattom, Idukki.
9. B. Lalu, aged 57 years, S/o Bhargavan, AC Coach Attendant/KCVL, Trivandrum Division, Southern Railway, Residing at TC 32/63/9, Karikkam P.O, Trivandrum.

10. K. Vijaya Kumar, aged 42 years, S/o Krishnan Kutty, AC Coach Attendant/KCVL , Trivandrum Division, Southern Railway, Residing at Sruthi Nivas, Pongil Mavinmoodu, Kallambalam, Trivandrum.

11. R. Renjith, aged 28 years, S/o Raveendran Pillai, ACCA/KCVL, Trivandrum Division, Southern Railway, Residing at Kuttikallum Purath, Valiyapadam, Vilanthara, Sasthamkotta, Kollam. Petitioners

(By Advocate : M/s. Varkey & Martin)

versus

1. Shri R.K.Kulshrestha
General Manager
Southern Railway, Park Town
Chennai-600 003.

2. Shri B.A.Aravind
Divisional Personnel Officer
Southern Railway
Trivandrum Division
Trivandrum-14. Respondents

(By Advocate: Mr.Sunil Jacob Jose)

This CP(C) having been heard on 22nd November, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

An affidavit is seen filed by the respondents today, wherein they have given details of payments made in respect of various claims. Learned counsel for the petitioners is agreeable to closing the CP(C) if the Tribunal is pleased to direct the respondents to provide a working sheet as to how these amounts have been arrived at. Accordingly, we are closing this CP(C) with direction that a working sheet clearly indicating how various amounts have been arrived at is furnished to the petitioners within a month from the date of receipt of this order. The petitioners will be at liberty to pursue the case if they are not satisfied. CP(C) is

closed and the affidavit is taken on record.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexure filed by petitioners:

Annexure P1: Copy of the relevant pages of the common order dated 7.4.2017 in OA No.988 of 2015 passed by this Tribunal.

Annexures filed by the respondents:

Annexure R1: Copy of Sr.DFM/TVC's letter No.P 483/TVC/Estt/2018 dated 8th Nov. 2018.

Annexure R2: Copy of the details regarding the petitioner's name, IFSC, Employee Number, Cheque No. & date, UTR Number etc., issued by DFM/TVC.